

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF PREMIER ENERGY AND INFRASTRUCTURE LIMITED ["PEIL"]

Registered Office - 17-B, II Link Street, CIT Colony, Mylapore, Chennai - 600 004

This is a corrigendum to the Public Announcement ("PA") dated June 28, 2008, is issued by Vivro Financial Services Private Ltd (Manager to the Offer) for and on behalf of Shri Housing Private Limited ("Acquirer"), to the shareholders of Premier Energy and Infrastructure Limited. The terms used but not defined in this announcement shall have the same meaning assigned to them in the "PA".

The following changes in Schedule of activities may be noted:

Activity	Original Day & Date	Revised Day & Date
Public Announcement ("PA") Date	Saturday, 28th June, 2008	Saturday, 28th June, 2008
Specified Date (for the purpose of determining the names of shareholders to whom the Letter of Offer would be sent)	Monday, 7th July, 2008	Monday, 7th July, 2008
Last date for Competitive Bid	Saturday, 19th July, 2008	Saturday, 19th July, 2008
Date by which Letter of Offer to be posted to the shareholders.	Tuesday, 12th August, 2008	Monday, 27th October, 2008
Date of Opening of the Offer	Friday, 22nd August, 2008	Wednesday, 29th October, 2008
Last date for revising the offer price / Number of shares	Monday, 1st September, 2008	Thursday, 6th November, 2008
Last date up to which shareholders may withdraw	Friday, 5th September 2008	Wednesday, 12th November, 2008
Date of Closure of the Offer	Wednesday, 10th September, 2008	Monday, 17th November, 2008
Date by which acceptance/ rejection would be communicated and the corresponding payment for the acquired shares and/ or the unaccepted shares/ share certificates will be dispatched/ credited.	Friday, 26th September, 2008	Tuesday, 2nd December, 2008

The Offer Price :

Para 3.4 under the Offer Price should be read as under:

The Offer Price of Rs. 10.68 per fully paid up equity share of Rs. 10/- each inclusive of interest of an amount of Rs. 0.68 only and offer price of Rs. 5.34 per partly paid up share of Rs. 10/- each (paid up Rs. 5/- per share) inclusive of interest of an amount of Rs. 0.34 only for a period of 247 days i.e. from the date of execution of Share Purchase Agreement to actual date of payment of consideration.

The acquirer and its directors accept full responsibility for the information contained in this announcement.

This corrigendum to the public announcement will also be available on the SEBI website at www.sebi.gov.in.

Issued by : MANAGER TO THE OFFER



Vivro Financial Services Private Limited

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Date: 28-10-2008

Place: Chennai

**For and on behalf of the Board of Directors
Shri Housing Private limited
Director**